## Annexure-3

Name of the Corporate Debtor: Bhumya Tea Company Private Limited; Date of commencement of CIRP: 05.04.2022; List of creditors as on: 21.05.2022

## List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

		Details of claim received		Details of claim admitted							Amount of				
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Details of Security Interest	Whether related party?	% of voting share in CoC		any mutual dues, that may be set off	claim not	Amount of claim under verification	Remarks, if any
1	UCO Bank Flagship Corporate Branch 2, India Exchange Place, Kolkata - 700001 E: calind@ucobank.co.in ho.nclt@ucobank.co.in	13.04.2022	760,417,715	760,417,715	Term Loan and Working Capital Credit Facilities	760,417,715	760,417,715	Refer Note 1 below	No	99.48%	-	-	-	-	
	Total:		760,417,715	760,417,715		760,417,715	760,417,715			99.5%			-	-	

## NOTE: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS

Not		Amount of Claim admitted	Primary Security	Colleteral Securities	Guarantees
1	UCO Bank Flagship Corporate Branch 2, India Exchange Place, Kolkata - 700001 E: calind@ucobank.co.in ho.nclt@ucobank.co.in	760,417,715		Equitable Mortgage (EMTD) of Jamguri Tea Estate and construction thereon situated at village, Nugora grant, Mouza - Ghiladhari, Golaghat, P.O. Oating, P.S. & Distt. Golaghat, Assam in the name of the Company M/s. Bhumya Tea	(2) Mrs. Reena Bansai